

NATIONAL COMPANY LAW APPELLATE TRIBUNAL

2nd FLOOR, M.T.N.L BUILDING, NEAR SCOPE COMPLEX, CGO COMPLEX, NEW DELHI

DAILY CAUSE LIST DATED 11.09.2020 (FRIDAY)

COURT OF CHAIRPERSON (VIRTUAL MODE)

10:30 AM

In the Court of Hon'ble Mr. Justice Bansi Lal Bhat, the Acting Chairperson, Hon'ble Dr. Ashok Kumar Mishra, Member (Technical) and Hon'ble Ms. Shreesha Merla, Member (Technical)

For Admission (Fresh Cases)

| S. No. | Case No. | Name of the parties | Counsel for Appellants | Counsel for Respondents |
|---------------|---|--|-------------------------------|--------------------------------|
| 1. | Comp. App. (AT) (Ins) No. 775 of 2020 | Jyoti Strips Pvt. Ltd. Vs. JSC Ispat Pvt. Ltd. | Prachi Johri | |
| 2. | Comp. App. (AT) (Ins) No. 776 of 2020 | Mateshwari Minerals Vs. Jet Granito Pvt. Ltd. | Puneet Jain | |
| 3. | Comp. App. (AT) (Ins) No. 777 of 2020 | Greotech Telecom Technologies Pvt. Ltd. Through Ex-Director Mukul Agarwal Vs. Royale Resinex Pvt. Ltd. | Arun Srivastava | |
| 4. | Comp. App. (AT) (Ins) No. 787 of 2020 | Earth Towne Flat Buyers Welfare Association (Regd.) Vs. Earth Infrastructure Ltd. Ors. | Naveen Sharma | |

For Admission (After Notice)

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|-----------|---|---|----------------|---|
| 5. | Comp. App. (AT) (Ins) No. 584 of 2020 | Andhra Pradesh State Financial Corporation VS. Kalptaru Steel Rolling Mills Ltd. & Anr. | Gautam Sinha | Anoop Prakash Awasthi-R1 Avinash Mohapatra- R2 |
| 6. | Comp. App. (AT) (Ins) No. 647 of 2020 | Nishaat Saleem Vs. Skylark Ithaca Buyers Welfare Association and Anr. With | Mahesh Thakur | Rajat Agnihotri Abhishek Anand Neeha Nagpal |
| 7. | Comp. App. (AT) (Ins) No. 682 of 2020 | ICICI Bank Ltd. Vs. Skylark Ithaca Buyers Welfare Association & Ors.s | Abhishek Anand | Aman Choudhary Abhishek Anand Neeha Nagpal |

| | | | | |
|-----------|---|---|---------------|---------------------------------------|
| 8. | Comp. App. (AT) (Ins) No. 733 of 2020 | Union of India Vs. Shri Vijaykumar V. Iyer | Amit Mahajan | Saurav Panda-R1 Saloni Kulkarni-R2 |
| 9. | Comp. App. (AT) No. 38 of 2020 | Vipra Containers Pvt. Ltd. Vs. Registrar of Companies NCT of Delhi & Haryana | Sanjeev Kumar | |

12:00 Noon

For Hearing

| | | | | |
|------------|---|--|------------------|---|
| 10. | Comp. App. (AT) (Ins) No. 508 of 2020 | Victory Iron Works Ltd. Vs. Jitendra Lohia With | Varsha Banerjee | Shounik Mitra-R1 Jayanti Mehta-R2 |
| 11. | Comp. App. (AT) (Ins) No. 377 of 2020 | Energy Properties Pvt. Ltd. Vs. Jitendra Lohia Resolution Professional of M/S. Avani Towers Pvt. Ltd. & Ors. | Ashish Choudhury | Sreenita Ghosh-RP Varsha Banerjee-R3 |

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By the order of Hon'ble Acting Chairperson

-sd/-
Registrar